

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA

UNSTARRED QUESTION NO.119

TO BE ANSWERED ON 7<sup>TH</sup> DECEMBER, 2022

SPOILAGE OF FOOD GRAINS DUE TO NEGLIGENCE

†119. SHRI SHANKAR LALWANI:

DR. BHARATIBEN DHIRUBHAI SHIYAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether it is true that thousands of tonnes of foodgrains are spoiled knowingly by sprinkling water or by other methods to increase their weight in collusion with or due to negligence of officers;

(b) if so, the details of foodgrains so spoiled during the last five years, State-wise;

(c) whether such cases have come to the notice of the Government, if so, the details thereof and the action taken thereon; and

(d) whether the Government has fixed the responsibility of officers to prevent spoiling of the foodgrains, if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)

(a): No Sir.

(b): Does not arise in view to the (a) above.

(c) & (d): A similar case has been noticed at Private Entrepreneur Guarantee (PEG) godown pertaining to Haryana State Co-operative Supply and Marketing Federation Limited (HAFED), Sonipat, an organization under Government of Haryana. The details on the action taken by HAFED are as under:

- Concerned officials of the godown have been placed under suspension.
- Disciplinary proceedings are being initiated against them.
- FIR has been registered at Mohana (Sonipat) Police Station against the erring officials.

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